

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 3087/2022 In C.P. (IB)/3603(MB)2018

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: **Mr. Mahesh Sureka**
V/s
Elysia Hospitality LLP
IN THE MATTER OF
Union Bank of India
V/s
Phadnis Resorts and Spa India Ltd

APPEARANCE :

FOR THE APPLICANT : Adv. Udit Singh

FOR THE RESPONDENT NO. 1 : Mr. Farzeen Pardiwalla

Section: 7, 60 (5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.04.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)